GOVERNMENT OF INDIA MINISTRY OF YOUTH AFFAIRS AND SPORTS DEPARTMENT OF SPORTS

RAJYA SABHA STARRED QUESTION No. 307 ANSWERED ON 21.08.2025

Financial assistance to sportspersons

307 # Smt. Dharmshila Gupta:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the financial assistance that has been given so far to the sportspersons of Bihar performed at the national and international level;
- (b) whether the talented sportspersons of Bihar are being given coaching, diet and other facilities free of cost by Government; and
- (c) whether Government is contemplating to establish a sports university in Bihar?

ANSWER

THE MINISTER OF YOUTH AFFAIRS AND SPORTS

(DR. MANSUKH MANDAVIYA)

(a) to (c): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF RAJYA SABHA STARRED QUESTION NO. 307 FOR ANSWER ON 21.08.2025 REGARDING "FINANCIAL ASSISTANCE TO SPORTSPERSONS" ASKED BY SMT. DHARMSHILA GUPTA, HON'BLE MEMBER OF PARLIAMENT

(a) and (b) 'Sports' being a State subject, the responsibility of promotion of sports including providing financial assistance, coaching, diet and other facilities rests primarily with the respective State/Union Territory Governments. the Union Government supplements their efforts through its various schemes/programmes viz., (i) Khelo India - National Programme for Development of Sports; (ii) Assistance to National Sports Federations; (iii) Scheme of Cash Incentive to Medal Winners in International Sports Events and their Coaches; (iv) National Sports Awards; (v) Scheme of Sports Fund For Pension to Meritorious Sportspersons; (vi) Pandit Deendayal Upadhyay National Welfare Program for Sportspersons; (vii) National Sports Development Fund; and (viii) Running Sports Training Centres through Sports Authority of India. Details of all these schemes are available in public domain on the website of this Ministry at https://yas.nic.in/sports/schemes.

Financial assistance/support is provided to sportspersons under various schemes as given below:

(i) Khelo India Scheme provides comprehensive support to athletes, including scholarships, specialised training and coaching facilities, exposure to international competitions, and access to world-class training facilities, which entail funding of ₹6.28 lakhs per annum per Khelo India Athlete (KIA) including ₹10,000 per month as Out of Pocket allowance to ensure sportsperson can focus on their training without financial burdens. Further, Support through Accredited Academy is provided with access to state-of-the-art training facilities, including sports complexes and academies, especially 306 Accredited Academies across the country. Other training facilities provided to the sportspersons in the State of Bihar are as under:

Training Centres:

- 1) **Khelo India Centre (KIC):** As on date there are **1057** KICs notified across the country out of which **38** KICs have been notified in the State of Bihar wherein 939 athletes are being trained.
- 2) **KISCE** (**Khelo India Centre of Excellence**): Currently, 34 KISCEs have been notified across 33 States/UTs facilitating training of 2480 athletes across the country including the state of Bihar.

The details of above KICs and KISCE under Khelo India Scheme can also be found in the following URL: https://dashboard.kheloindia.gov.in/.

(ii) Under the scheme of Assistance to National Sports Federations (ANSF) financial assistance are given to National Sports Federations (NSFs) for the training of athletes including athletes from state of Bihar, which includes all requisite support for training,

participation in International events, conduct of National Championships, conduct of International tournaments in India, engagement of Foreign Coaches/support staff, scientific & medical support etc.

- (iii) Under the Target Olympic Podium Scheme (TOPS), Government provides assistance to India's top athletes for their preparations for Olympic and Paralympic Games. Selected athletes are supported with funding for customized training and other support not available under normal schemes of the Ministry. Out of pocket allowance (OPA) is paid @ ₹50,000/- per month to Core group athletes. Apart from OPA, entire expenditure for the training plan submitted by the sportsperson, which is considered and approved by Mission Olympic Cell (MOC), is met under TOPS. TOPS Development Group athlete are receiving OPA of ₹25,000.
- (iv) Further, Sports Authority of India (SAI) is implementing the scheme of SAI Training Centres (STCs) throughout the country including in the state of Bihar. 01 STC in Patna, Bihar is operational wherein athletes are being trained to excel at national and international levels.
- (v) The scheme of Pandit Deendayal Upadhyay National Welfare Program for Sportspersons is being implemented with the objective of providing financial assistance to outstanding sportspersons/family members, including from state of Bihar, living in indigent circumstances for various purposes like ameliorate condition, medical treatment, injuries, procurement of sports equipment's etc.
- (vi) Under Scheme of Sports Fund For Pension to Meritorious Sportspersons, the Government provides financial support to the sportspersons after their retirement from active sports, with the objective of providing an assured monthly income through annuity for outstanding sportspersons. Under the existing scheme, monthly pension ranging from ₹ 12,000/- to ₹ 20,000/- is provided to eligible ex-sportspersons.
- (c) No, Sir.
